

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 60 & 61 of 2013

Dated: 17th July, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 60 of 2013

Daman Industries Association
Versus

... Appellant(s)

Electricity Department of Daman
& Diu & Anr.

....Respondent(s)

Appeal No. 61 of 2013

Wellknown Polyesters Ltd.
Versus

... Appellant(s)

Electricity Department of Daman
& Diu & Anr.

....Respondent(s)

Counsel for the Appellant(s):

Mr. M.L. Lahoty

Mr. Gargi Bhatta Bharati

Counsel for the Respondent(s):

Mr. Anand K. Ganesan

for R.1

ORDER

We have heard the learned counsel for the Appellant in both the Appeals.

Post the matters for further hearing on **19.08.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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